

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 15.10.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3118 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Mrs. R Mangalam Vs. SPML Infra Ltd.	Arnav Dash
2.	I.A. No. 3123 of 2019 in Comp. App. (AT) (Ins) No. __ of 2019	Aurora Accessories Pvt. Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt. Ltd.	Rakesh Kumar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Assistant Registrar